

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 139 OF 2015

Dated : 11th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

ISMT Ltd. Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Ms. Deepali Sheth

Counsel for the Respondent(s) : Mr. Samir Malik for R.2

ORDER

Learned counsel for the Appellant seeks a week's time to file rejoinder.
He may file the rejoinder on or before 18.01.2016 after serving copy on the
other side.

List the matter on **25.01.2016**.

**(I.J. Kapoor)
Technical Member
Pr/kt**

**(Justice Ranjana P. Desai)
Chairperson**